

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1265
ANSWERED ON 10.02.2026

IMPLEMENTATION OF PM-KUSUM SCHEME

1265. SHRI SANJAY SINGH

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) the total number of solar projects sanctioned, awarded and commissioned under the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme since its inception, component-wise and State/UT-wise;
- (b) the number of projects which have been cancelled, terminated or withdrawn during the same period, component-wise and State/UT-wise, along with the reasons for such cancellations; and
- (c) the total solar capacity (in MW) affected due to such cancellations and the percentage of cancelled projects vis-à-vis total projects sanctioned under the scheme?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) PM-KUSUM Scheme is a demand-driven scheme, and capacities are allocated based on the demand raised by the state and milestones achieved.

Component-wise and States/UTs-wise allocation and progress under the scheme till 31.01.2026 is placed at **Annexure I**.

- (b)&(c) The allocations to the states are subject to the milestone-based progress, as per Scheme guidelines. Based on the progress reported by the State Implementing Agencies (SIA), the allocations are withdrawn from the non-performing states and allocated to those where the additional demand has received. Thus, performance based reallocation is carried out across states.

On a whole solar capacity is not affected, as the total allocation to the states still stands as 10,000 MW under Component A and 49 lakh pumps under Component B and C of the scheme after reallocations.

**Annexure-I referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1265
for 10.02.2026**

State/UT-wise allocation and progress under PM-KUSUM Scheme

As on 31.01.2026

S. No.	State/ UT Name	Component-A (In MW)		Component-B (No. of solar pumps)		Component-C (No. of grid-connected pumps)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Total Solarized
1.	A & N Islands	0.00	0.00	0	0	0	0	0
2.	Andhra Pradesh	0.00	0.00	0	0	0	2,93,587	0
3.	Arunachal Pradesh	0.00	0.00	700	699	0	0	0
4.	Assam	2.00	0.00	4,000	685	0	0	0
5.	Bihar	0.00	0.00	0	0	0	1,40,300	0
6.	Chhattisgarh	366.00	7.00	0	0	0	10,523	0
7.	Goa	24.00	4.00	900	200	0	11,000	700
8.	Gujarat	175.00	0.00	22,792	13,799	0	4,67,114	2,39,282
9.	Haryana	158.00	28.61	1,97,655	1,85,066	0	2,899	0
10.	Himachal Pradesh	100.00	100.00	1,270	1,091	0	0	0
11.	Jammu & Kashmir	0.00	0.00	5,000	4,045	0	0	0
12.	Jharkhand	0.00	0.00	86,985	49,790	0	0	0
13.	Karnataka	0.00	0.00	41,365	3,130	0	7,63,588	79,314
14.	Kerala	0.00	0.00	8	8	9,448	22,368	13,641
15.	Ladakh	1.00	0.00	1,400	265	0	0	0
16.	Madhya Pradesh	1,400.00	75.10	59,400	7,325	0	2,52,000	43,156
17.	Maharashtra	260.00	4.00	5,75,000	5,02,950	0	7,75,000	7,75,000
18.	Manipur	0.00	0.00	450	150	0	0	0
19.	Meghalaya	0.00	0.00	2,735	98	0	0	0
20.	Mizoram	0.00	0.00	1,700	40	0	0	0
21.	Nagaland	0.00	0.00	265	177	0	0	0
22.	Odisha	90.00	0.00	18,441	12,509	0	5,223	0
23.	Puducherry	0.00	0.00	72	0	0	0	0
24.	Punjab	0.00	0.00	18,048	17,872	186	0	19
25.	Rajasthan	5,618.00	542.62	1,44,752	1,24,866	2,138	4,00,000	1,49,432
26.	Tamil Nadu	3.00	3.00	5,187	5,088	0	0	0
27.	Telangana	1,797.00	0.00	20,000	0	28,000	0	0
28.	Tripura	5.00	0.00	11,114	7,125	3,600	0	857
29.	Uttar Pradesh	1.00	1.00	1,07,266	66,568	12,000	3,70,000	6,956
30.	Uttarakhand	0.00	0.00	3,685	2,352	0	0	0
31.	West Bengal	0.00	0.00	0	0	20	0	4
Total		10,000.00	765.33	13,30,190	10,05,898	55,392	35,13,602	13,08,361

Total Allocation under Component A : 10,000 MW

Total Allocation under Component B and C: 48,99,184 pumps (~ 49 lakh pumps)